

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:433

ANSWERED ON:21.10.2008

RISE IN CRIMES

Chowdhury Shri Adhir Ranjan;Khandelwal Shri Hemant;Nayak Shri Ananta;Renge Patil Shri Tukaram Ganpatrao;Singh Kunwar Rewati Raman;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various crimes are on the rise in the country including NCT of Delhi as per the findings of the National Crime Record Bureau (NCRB);

(b) if so, the total number of crime cases reported by the NCRB during each of the last three years and the current year, Statewise and crime-wise including abduction of women/girls/men, murder, rapes, robberies, road-rage, chain snatching and fatal accidents separately;

(c) the total number of accused persons arrested during the said period and the conviction rate in such cases including NCT of Delhi; and

(d) the steps taken by the Government to ensure the safety and security of the people including women and senior citizens of the country and increase the conviction rate in serious offences?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(DR. SHAKEEL AHMAD)

(a): According to the data furnished by the NCRB, there has been a mixed trend so far as crime is concerned. While there has been some increase in cases of crime in some States, there has been a decline in the others.

(b): NCRB compiles crime data on annual basis. As such number of crime cases during the last three years, crime-wise is at Annexure-I

(c): The total number of Persons Arrested and Conviction Rate during the last three years was as under:-

Year	Persons Arrested	Persons Conviction Rate
2005	2621547	34.4
2006	2653683	36.2
2007	2780559	35.8

(d): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the concerned State Government. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, impresses upon the State Governments and UT Administrations from time to time, to give more focused attention to the prevention and control of crimes within their jurisdiction with special emphasis on prevention of crime against the vulnerable section of society, including women and senior citizens.